

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 33/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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|---------------------|---|
| Name of the Company | Odyssey Multitrade Pvt. Ltd. -Vs- ROC, Chhattisgarh |
| Under Section | 252 (3) |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Sourav Tibrewal, Adv.

For Respondent (s) :

ORDER

Ld. Counsel, Mr. Sourav Tibrewal, appearing for the petitioner. Two weeks' time is granted to file response of the ROC. List the matter on 29.05.2024.


Kaushalendra Kumar Singh
Member (Technical)


P. Mohan Raj
Member (Judicial)